

THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1953.

No. III of 1953.

C O N T E N T S .

Sections.

1. Short title and commencement.
2. Issue of Rs. 4,44,45,749 out of the Consolidated Fund of the State of Hyderabad for the year 1952-53.
3. Appropriation.

Schedule.

***THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1953.**

No. III of 1953.

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1953.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1953:

It is hereby enacted as follows :—

1. (1) This Act may be called the Hyderabad State Supplementary Appropriation Act, 1953. Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in the aggregate to the sum of four crores, forty-four lakhs, forty-five thousand seven hundred and forty-nine rupees towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1953, in respect of the services specified in column 2 of the Schedule. Issue of Rs. 4,44,45,749 out of the Consolidated Fund of the State of Hyderabad for the year 1952-53.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1953. Appropriation.

[Statement.]

SCHEDULE.

(See Sections 2 and 3)

Srl. No.	Services and purposes	SUMS NOT EXCEEDING		Total
		Charged on the Consolidated Fund	Other expenditure to be met out of the Consolidated Fund	
1	2	3	4	5
1	Taxes on income other than Corporation Tax	33,000	33,000
2	Land Revenue	4,90,000	4,90,000
3	Stamps	1,142	1,142
4	Charges on account of Motor Vehicles Acts	571	571
5	Other Taxes and Duties	81,714	81,714
6	Interest on Debt and other obligations ...	7,47,000	...	7,47,000
7	General Administration ...	16,015	3,53,270	3,69,285
8	Administration of Justice ...	1,20,000	...	1,20,000
9	Police	32,57,000	32,57,000
10	Public Health	2,17,429	2,17,429
11	Miscellaneous Departments	22,29,300	22,29,300
12	Famine	10,08,000	10,08,000
13	Territorial & Political Pensions...	2,98,000	2,98,000
14	Miscellaneous	1,26,86,000	1,26,86,000
15	Community Development Projects	4,29,000	4,29,000
	Total (1 to 15) ...	8,83,015	2,10,84,426	2,19,67,441
16	Capital Account of other Provincial Works outside the Revenue Account	8,63,300	8,63,300
17	Payment of commuted value of Pensions	2,78,700	2,78,700
18	Appropriation to the Contingency Fund	1,00,00,000	1,00,00,000
	Total (16 to 18)	1,11,42,000	1,11,42,000
19	Loans from the Government of India and other Loans ...	12,00,093	...	12,00,093
20	Loans to Municipalities, Civil Supplies, etc.	1,01,36,215	1,01,36,215
	Total (19 & 20) ...	12,00,093	1,01,36,215	1,13,36,308
	GRAND TOTAL ...	20,83,108	4,23,64,621	4,44,45,749